on lands belonging to Central Government Departments at Bombay are as under:-

Written Answers

No. of hument

1	Airforce .		$\widetilde{\boldsymbol{\theta}}$		7,287
2	Navy .			12.	1,412
3	Army .	*0	×		3,169
4	Civil Aviatio	on .	7.0		1,369
5	IAAI .				13,446
6	Western Railway			150	4,093
7	Central Railway			((*)	6,764
8	Atomic Ener	gy .		640	609
9	$\mathbf{CPWD}  .$	*		9	425
o	Bombay Por	t Trust	*	*	2,492
1	Bombay Tel	ephones	×	300	748
2	HT (Powai)		×	14	17
3	NITIE (National Institute for Training Industrial Engi-				
	neces) .	1980	5	12	139

TOTAL. 42,000

(b) anj fc) The State Government has to pursue action  $i_n$  consultation with the CPWD and the Bombay Port Trust for carrying-out improvement works in slums on lands belonging to them on the basis of No Objection Certificate issued by them and also decide the re-locatio,n of the slums on lands belonging to the Department of Atomic Energy<sup>^</sup> The Ministiy of Defence has also agreej in principle for provision of basic amenities in the selected slums on Defence lands. It is for the State Government to work-out the details in consultation with the Ministry of Defence.

## संविधान के प्रनुच्छेद 45 के प्रधीन बालकों को मुफ्त तथा अनिवार्य शिक्षा

1865 श्री शिव कमार सिश्र : क्या शिक्षा ग्रीर संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) संविधान के ग्रनच्छेद 45 में, की गई परिकल्पना के अनुसार प्रारम्भिक शिक्षा को सर्वव्यापक बनाने के उद्देश्य को प्राप्त करने के लिए ग्रब तक क्या प्रगति की गई है; ग्रीर

to Questions

(ख) इस उद्देश्य को पूरी तरह प्राप्त न कर पाने के क्या कारण हैं और अब इस संबंध में लक्ष्य पुरा करने की तारीख क्या है ?

शिक्षा और संस्कृति तथा समाज कल्याण मंत्रालयों में राज्य मंत्री (श्रीमती शीला कौल) : (क) उत्तर प्रदेश को छोडकर, जहां कक्षा-vii ग्रीर viii में लड़कों की शिक्षा को ग्रभी नि:शल्क किया जाना है, देश के सभी राज्यों ग्रीर संघ शासित क्षेत्रों में इस समय सभी सरकारी. स्थानीय निकायों और सहायता प्राप्त स्कलों में कक्षा-i से viii तक शिक्षा नि:शहक है। 16 राज्यों ग्रीर 3 संघ शासित क्षेत्रों ग्रथीत ग्रांध्र प्रदेश, ग्रसम, गजरात, हरियाणा, हिमाचल प्रदेश, जम्म ग्रीर कश्मीर, कर्नाटक, केरल, मध्य प्रदेश महाराष्ट्र, उड़ीसा, पंजाब, राजस्थान, तमिल नाड, उत्तर प्रदेश,पश्चिम बंगाल, ग्रण्ड मान और निकोबार दीप समह चण्डीगढ ग्रौर दिल्ली में ग्रनिवार्य प्राथमिक शिक्षा के लिए विधान उपलब्ध है।

छठी: पंचवर्षीय योजना (1984-85) के अन्त तक प्रारम्भिकस्तर पर 1084.68 लाख (78.8%) तक नामांकन पहुंच जाने की सम्भावना है।

(ख) प्रारम्भिक फिक्षा को पुरी तरह से सबको सर्व-सुलभ कराने के लक्ष्य को प्राप्त न करने के लिए जनसंख्या में वडि तथा लोगों की सामाजाविक परि-स्थितियां बहत ही जिम्मेदार है। पढ़ाई बीच में छोड जाने वालों तथा गतिरोध से दाखिले की प्रगति पर भी विपरीत प्रभाव पडता है। छठी पंचवर्षीय योजना

के नीति-हांचे के अनसार 1990 तक प्रारम्भिक शिक्षा को सर्व मूलभ करने का लक्ष्य है

## Allotment of Maruti Cars to Members of Parliament from manufacturer's quota

1866. SHRI SYED RAHMAT Al.I: Will ihe Minister of INDUSTRY be pleased to state:

- (a) the criteria for giving Maruti cars to Members of Parliament including the ex-Members of Parliament who booked cars in time from manufacturer's quota;
- (b) what steps are being taken to end discrimination between Members of Parliment: and
- (c) by what time all the Members and ex-Members of Parliament are likely to be given Maruti car?

THE MINISTER OF STATE IN THE MINISTRY OF-INDUSTRY (SHR1 PAT-TABHI RAMA RAO): (a) Although there is no separate quota or criteria for allotment of cars to Members of Parliament, Maruti Udyog Ltd. are doing their best to meet requirements of present and ex-Members of Parliament.

- (b) No such instance has been reported:
- (c) Allotment of cars out of the manufacturers' quota is being made to o«nly those who have booked the cars and have also asked for allotment out of the quota. It is not possible to indicate the time by which all present and ex-Members of Parliament would be given cars.

## Revamping of HBJ Co. Ltd., Calcutta

1867. SHRI AMARPROSAD CHAK-RABORTY; Will the Minister of INDUS-TRY be pleased to state-.

(a) whether the I.R.C.I has submitted a report for revamping the Braithwaite, Burn and lessop Construction Co. Ltd., Calcutta;

- (b) what steps have been taken/'proposed to be taken as per I.R.C.I, recommendations for manning it departmentally;
- (c) whether Government have received any representation dated 23rd May, 19.-S4 from B.B.I. (Braithwaite. Burn and .lessop Construction Co. Ltd.) staff Union ior revitalisation of the said company, if sa, what steps have so far been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PAT-TABHI RAMA RAO): (a) Yes, Sr.

- (b) There is no proposal under consideration tao take any steps to run B.B.J. departmentally, for the present.
- (c) Yes, Sir. However, no hew suggestions have been made in the representation dated 23rd May, 1984 received from B.B.I. Construction Co. Ltd Staff Union; therefore, no specific action is proposed in this behalf.

## Request to revise the list of 'No Industry Districts'

1868. SHRI VITHALBHAI MOTIRAM! PATEL;

SHRI CHIMANBHAI MEHTA:

Will the Ministe,- of INDUSTRY bepleased to state;

- (a) whether it is a fact that there are requests from various State Goveiruw and other institutions to revise the list of 'No Industry District';
- (b) whether it is also-a fact that there is a request to revise the definition of a 'No Industry District'; and
- (c) whether there is a proposal to accept the taluka or a block as the unit' instead of a District for determining backwardness?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PAT-TABHI RAMA RAO): (a) Yes. Sir.

(b) Yes, Sir.